Written Answers

(e) An outlay of Rs. 763 lakhs at the rate of Rs. 3.5 lakh per block has been allocated to the State of Gujarat for the Minor Irrigation works under the scheme. The Central share is Rs. 381.50 lakh. Two instalments of funds amounting Rs. 163.50 lakh for the first and second quarters ending June and September, 1983 have been released as central share of Gujarat State to Minor Irrigation works including dug-wells.

Loan for Providing Drinking Water Facility in Scarcity Areas of Gujarat

4298. SHRI MOHANLAL PATEL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Gujarat Government have urged the Central Government to release loan for providing drinking water facility in scarcity areas of Gujarat State;

(b) if so, the amount demanded for the current year; and

(c) the amount sanctioned by the Centre for the purpose ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) No request for Central Government loan has been received from the Gujarat State for provision of drinking water in scarcity area, as part of Central assistance for drought during pre-monsooh period 1983-84.

(b) and (c) Do not arise.

Sale of Seeds by ICAR Institutes/ Universities

4299. SHRI K. MALLANNA : Will the Minister of AGRICULTURE by pleased to state :

(a) whether it has come to the notice of Govt. that breeder seeds and certified eeds produced by ICR Institutes/Agriculture Universities are sold to private firms;

(b) if so, the details of such sales during the last three years indicating the particulars of purchasing firms/individuals;

(c) whether any rules/guidelines are in force for such sales and if s_0 , the details thereof?

(d) whether it has been noticed that there is shortage of good quality seeds and breeder seeds which necessitated sale of even Karnal Bunt infected wheat as seed by F.C I. last year; and

(c) if so, the reasons for export of rice seeds?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE : (a) The breeder seed produced by the I.C.A.R. Institutes is not sold to private firms/agencies except in case of cross pollinated varieties. I.C.A.R. Institutes do not produce certified, seed. However, Agricultural Universities located in States of Maharashtra and Rajasthan did sell breeder and foundation seed to private firms as per the guidelines framed by the respective states.

(b) Details of breeder and foundation seed sold to private firms by the Agricultural Universities of Maharashtra and Rajasthan are given in the Statement laid on the Table of the House.

[Placed in Library. See No. LT-7468/83]

(c) Guidelines framed by the Maharashira State for sale of breeder and foundation seeds are detailed in the Statement. Ministry of Agriculture and Irrigation, Govt. of India had also liberalised the sale of breeder seed of cross-pollinated crop varieties to private firms on experimental basis for a period of one year w.e.f. 15th July, 1983. A Statement is laid on the Table of the House.

[Placed in Library. See No. LT-7468/83]

(d) No Sir, there is no shortage of breeder seed except in groundnut, castor where rate of multiplication is low During. rabi, 1981-82, the production of wheat seed was affected, due to adverse climatic conditions. In order to meet the requirements of seed in rabi 1982-83, some of the State Govts. lifted good quality wheat. grain which was used for seed purpose. The concerned State Governments before lifting these grains satisfied themselves ab ut the suitability and existence of Karnal Bunt. Incidently, the tolerance limit of the disease in certified wheat seed is 0.5%.

(e) According to the existing policy of export determined by the Ministry of Commerce, rice seeds are exported in Open General Licence basis.

Grant of Subsidy against Soil Conservation Scheme in Andaman and Nicobar Islands

4300. SHRI BABURAO PARANJPE: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4489 on 22 August, 1983 regarding grant of subsidy against Soil Conservation Scheme in Andaman and Nicobar Islands and State:

(a) whether in November, 1980, his Ministry had received a proposal from the Andaman and Nicobar Administration for grant of subsidy to individual and cooperative societies which were availing loan facility for soil conservation work, planting and maintenance;

(b) when did his Ministry ask the Andaman and Nicobar Administration to furnish a complete proposal in this regard;

(c) what further details have been asked to be furnished in the complete proposal; and

(d) the progress made so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. (b) The Andaman and Nicobar Island Administration was requested to furnish a complete proposal in the month of May, 1981.

(c) and (d) Further details of the Scheme under operation along with the consolidated proposal were called for during June, 1983 which were furnished by the Andaman and Nicobar Islands Administration in October, 1983. This matter is being processed.

World Bank Assistance for National Agriculture Extension Project

4301. SHRI K. PRADHANI : Will the Minister of AGRICULTURE be pleased to state :

(a) the financial and technical assistance expected to be made available by the World Bank for implementation of the National Agriculture Extension Project (NAEP) during the next five years to complement a similar World Bank aided umbrella programme called the National Agricultural Research Project (NARP);

(b) the amount of further aid to be made available to Orissa, which has already completed its five-year programme, from the World Bank for sustaining the momentum already generated through the programmes; and

(c) the highlights of the new umbrella programme (NAEP)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The matter is under consideration of the World Bank, who are at present appraising the Sub-Projects of the States of Orissa, Madhya Pradesh and Rajasthan, as well as the Directorate of Extension, Ministry of Agriculture.

(b) The Orissa NAEP sub-project is being appraised by the World Bank.

(c) (i) To sustain and strengthen ongoing Training and Visit System of Extension in 13 major States by filling voids and deficiencies experienced in the ongoing projects.